Court-II

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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No. 399 / 2012

Present:1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (T) Shri S. Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th February, 2017, 10.30 A.M.

Name of the Company		Smt Durga Roy		
		-Versus-		
		T.D.Kumer & Bros Ltd	l. & Ors.	
Under Section		397/398		
SI. No.	Name & Desig Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1.	Ur. Nirmaly Ur. Dibana	a Dasgupte, Adv.	Respondents No. 2,3,4	27/82/2877
		Salay, Adu) Pelihoner	27/2/2

ORDER

Ld. Counsels for the Petitioner and the Respondent No.2, 3 and 4 are present.

Ld. Counsel for the petitioner concluded his arguments. Reserved for judgement. Both the parties are directed to file written submissions.

In the mean time M/s. A. P. Chakraborty & Co., FCA, 17B, Hindusthan Road, 1st Floor, Kolkata 700 029 [Tel. No. 2464 0039 and Mobile No. 94332 87958] is appointed as an independent auditor in terms of the interim order dated 13/01/2017. The amount payable to

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the Independent Auditor is to be mutually agreed upon by the parties in the case and the Independent Auditor and will be shared equally by the parties.

S. va pager glam.

(S. Vijayaraghavan) Member (T) (Vijai Pratap Singh) Member (J)